

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT (PA) MADE ON
MARCH 15, 2011, TUESDAY TO THE EQUITY SHAREHOLDERS OF
KHATAU EXIM LIMITED**

Registered Office: Laxmi Building 6, Shoorji Vallabhdas Marg, Mumbai - 400 038

This corrigendum to the Public Announcement ("Corrigendum to PA") is in continuation of and should be read in conjunction with the Public Announcement published on March 15, 2011 (the "PA") made by Corporate Professionals Capital Private Limited ("Manager to the Offer") on behalf of Mr. Nav Rattan Munjal (Hereinafter referred to as "Acquirer") to the shareholders of Khatau Exim Limited ("Target Company/ KEL") pursuant to and in compliance with Regulation 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations, 1997").

Shareholders are requested to kindly note the below given change to the PA:

I. The schedule of activity stands revised and is as follows:

ACTIVITY	ORIGINAL DATE AND DAY	REVISED DATE AND DAY
Date of Public Announcement	March 15, 2011, Tuesday	March 15, 2011, Tuesday
Specified Date (For the purpose of determining the names of shareholders to whom Letter of Offer would be send)	March 25, 2011, Friday	March 25, 2011, Friday
Last date for announcement of a competitive bid	April 05, 2011, Tuesday	April 05, 2011, Tuesday
Date by which Letter of Offer will be dispatched to the shareholders	April 25, 2011, Monday	July 01, 2011, Friday
Offer Opening Date	May 02, 2011, Monday	July 04, 2011, Monday
Last date for revising the Offer price/number of shares	May 11, 2011, Wednesday	July 13, 2011, Wednesday
Last date for withdrawal by shareholders	May 17, 2011, Tuesday	July 20, 2011, Wednesday
Offer Closing Date	May 21, 2011, Saturday	July 23, 2011, Saturday
Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired shares and /or the share certificate for the rejected shares will be dispatched	June 04, 2011, Saturday	August 05, 2011, Friday

II. The Offer Price as per the original PA was Rs.10 (Rupees Ten Only) per fully paid up equity shares of the Target Company. This has been revised to Rs.27.34 (Rupees Twenty Seven Paise Thirty Four Only) per fully paid up equity share inclusive of interest of Rs.16.01 (Rupees Sixteen Paise One Only) per fully paid up equity share calculated @ 10% P.a. from April 01, 1997 to May 16, 2011 on account of non-compliance of Chapter III of SEBI (SAST) Regulations, 1997 by the promoters of the Target Company during the Year 1997-98 and 2003-04.

The Acquirer accept full responsibility for the information contained in this Corrigendum to Public Announcement and also the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 & subsequent amendments thereof.

This Corrigendum to the Public Announcement will also be available on SEBI's website at www.sebi.gov.in

ISSUED BY MANAGER TO THE OFFER



CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

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Place : New Delhi

Date : June 29, 2011